

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 40808/2024

[Arising out of impugned final judgment and order dated 06-03-2024 in WRITC No. 25498/2022 passed by the High Court of Judicature at Allahabad]

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

RUPA GUPTA & ANR.

Respondent(s)

IA No. 225323/2024 - CONDONATION OF DELAY IN FILING

IA No. 225324/2024 - EXEMPTION FROM FILING O.T.

IA No. 225325/2024 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS

Date : 25-03-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Mr. R. Venkataramani, Attorney General for India
Ms. Aishwarya Bhati, A.S.G.
Mr. Ajay Agarwal, A.A.G.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ruchir Ranjan Rai, Adv.
Ms. Ameyavikrama Thanvi, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) :Mr. Gaurav Agarwal, Sr. Adv.
Ms. Shivani Vij, AOR

Ms. Tanya Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not taken up.

List on 08.04.2025.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)